

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

21. C.P.(IB)-3057(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.10.2019**

NAME OF THE PARTIES: Siddhi Metal Corporation

v/s.

Ralco Extrusion Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner present. Mr. Vedchetan Patil, Advocate, undertakes to file Vakalatnama on behalf of the Corporate Debtor and seeks time to file reply. time granted. List this matter on 05.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)